

**GOVERNMENT OF INDIA
TOURISM
LOK SABHA**

UNSTARRED QUESTION NO:3701
ANSWERED ON:05.08.2014
PENDING PROPOSALS FOR TOURISM PROJECTS
Mahtab Shri Bhartruhari;Pal Shri Jagdambika

Will the Minister of TOURISM be pleased to state:

- (a) whether a number of project proposals for development and promotion of tourism received from the States are still pending with the Government for approval/sanction;
- (b) if so, the details thereof during each of the last three years and the current year, State-wise;
- (c) the estimated loss of revenue to the States due to pendency of such proposals;
- (d) whether the Government has received any requests from the States for allocation of additional funds for tourism related projects during the said period; and
- (e) if so, the details and response of the Government thereto?

Answer

MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE) (SHRI SHRIPAD NAIK)

(a) to (e): The Development and promotion of tourism is primarily the responsibility of the respective State Government/Union Territory (UT) Administration. Ministry of Tourism (MOT) provides Central Financial Assistance (CFA) for tourism projects based on the proposals received from State Governments/UT Administrations which are complete in all respects as per the Scheme Guidelines, inter-se priority and subject to availability of funds and non-pendency of utilization certificates.

Prioritization meetings with State Government/UT Administrations are generally held before the commencement of each financial year. All pending and new proposals to be undertaken by States/UTs are finalized in these meetings and taken up during the subsequent financial year.

The number of tourism projects and amount sanctioned for various States and UTs during the last three years, 2011-12, 2012-13 and 2013-14 are given at Annexure-I and for the current year is given at Annexure-II.